

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 264**  
**206/241-242/ND/2018**

**IN THE MATTER OF:**

**Ms. Purnima Gupta**

... **Applicant/Petitioner**

**Versus**

**M/s. Purnima Colonizers Pvt.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 19.04.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotified to 07.05.2021**

  
**(T.S. Singh)**  
**Court Officer**